GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2422 ANSWERED ON:25.07.2014 SUPPLY OF MEDICINES TO CGHS BENEFICIARIES Ram Mohan Naidu Shri Kinjarapu

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has issued any instruction to the Central GovernmentHealth Scheme (CGHS) dispensaries to issue medicines directly to patients undertreatment in CGHS empanelled hospitals;

(b) if so, the details thereof;

(c) whether the patients do not getmedicines issued from CGHS dispensaries on the prescription of CGHS empanelledhospitals;

(d) if so, the details thereof and thereasons therefor along with the policy in this regard; and

(e) the corrective measures proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) to (e): Government empanels private hospitals under CGHS for indoor treatment and treatment can be undertaken with prior permission or under emergency.

OPD medicines are issued by CGHS Wellness Centres on the prescription by CGHS Medical officers/Government specialists.

In case of Cardiac surgery, Cancer treatment, Neuro-surgery, Renal transplantation and Hip/Knee Joint replacement surgery, there is provision for issue of permission for post operative follow up treatment from the same empanelled hospitals, where the initial treatment was taken with prior permission. In such cases OPD medicines as per the available brand name / generic name are issued by CGHS Wellness Centres.

In respect of other post operative cases, where permission was granted, there is provision for issue of OPD medicines on the prescriptions of empanelled hospital for upto one month.